

Central Administrative Tribunal
Principal Bench

RA 102/2001
in
OA 1411/1999

New Delhi this the 30 th day of March, 2001

Hon'ble Smt. Lakshmi Swaminathan, Vice Chairman(J).
Hon'ble Shri Govindan S. Tampi, Member(A).

Sunil Prashar,
S/o Shri J.P. Sharma,
working as Junior Engineer,
(Train Lighting), Western Railway,
Kota Division. ...Review Applicant.

Versus

1. General Manager, Western Railway,
Church Gate, Mumbai.
2. Divisional Railway Manager,
Western Railway, Kota.
3. Senior Divisional Electrical Engineer,
(Power) Western Railway, Kota. ...Respondents.

O R D E R (By circulation)

Hon'ble Smt. Lakshmi Swaminathan, Vice Chairman(J).

We have carefully considered the submissions made in the Review Application. We are unable to find that the grounds taken therein fall within the provisions of Section 22(3)(f) of the Administrative Tribunals Act, 1985 read with Order 47 Rule 1 CPC to justify allowing the Review Application. RA 102/2001 is accordingly rejected.

(Govindan S. Tampi)
Member(A)

'SRD'

Lakshmi Swaminathan
(Smt. Lakshmi Swaminathan)
Vice Chairman(J)